

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s)4454/2017

AVANEESH KUMAR PANDEY

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 06/06/2017 This petition was mentioned today.

CORAM :

HON'BLE MR.JUSTICE ASHOK BHUSHAN

HON'BLE MR.JUSTICE DEEPAK GUPTA

(Vacation Bench)

For Petitioner(s) Mr.Anoop Kumar Srivastava,Adv. (Mentioned by)

For Respondent(s)

Upon being mentioned the Court made the following

O R D E R

List on 14.06.2017.

(SATISH KUMAR YADAV)
AR-CUM-PS

(MADHU NARULA)
COURT MASTER